

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 129  
CP No. 277/272-270-271/JPR/2019  
Under Section 272-270-271 of  
Companies Act, 2013**

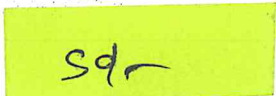
**In the matter of:**

**Terryfab India Ltd.**

**...Petitioner**

Due to paucity of time, the matter could not be taken up. Post the matter to  
25.07.2024.

June 06, 2024

  
**(Prabhu Dayal Sewda)  
Court Officer**